NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 21/58/2014 RT CP NO. 162/Chd/Hry/2017

Mr. Bhupendra	a V. Gandh.	Petitioner.

Versus.

M/s. JSL Stainless Ltd. and Ors.Respondents

Present: None.

Case received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the company is situated in the State of Haryana.

List the matter for hearing on 18.08.2017. Notice of hearing be issued by Speed Post to both the parties.

(Justice R.P.Nagrath) Member (Judicial)

June 28, 2017.